

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/24(KB)2016
COMP.APPL/194(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	AJIT RANJAN ROY & ORS VS ARYA ESTATE MANAGEMENT P LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. A. K. Upadhyay, Adv.] For the Petitioner
Ms. Namrata Singh, Adv.]

Mr. D. N. Sharma, Adv.] For the Respondent Nos. 1, 2, 8 & 12
Ms. Swapna Choubey, Adv.]
Ms. Shamolina Sarkar, Adv.]
Mr. S M Gupta, PCS]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 3, 4, 6 & 7
Mr. Patita Paban Bishwal, Adv.]

Mr. Avishek Guha, Adv.] For the Respondent No. 5/ICICI Bank
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. List the matter for further consideration on **28.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.